STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF FEBRUARY-2021.

				ANNEX						,	
SL	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING	INSTITUTION FOR THE MONTH OF FEBRUARY		DISPOSAL FOR THE MONTH OF FEBRUARY				PENDENCY AS	
NO			BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFE RRED OUT	MADE OVER	* DATA CLEARANCE	ON 01.02.2021	taken to decide the case
1	High	n Court of Karnataka	77	31	0	11	0	0	0	97	4 months 4 days
*No	ote:Data Clearance	column has been added, as per the				anch in Pri	ncipal B	ench Hi	igh Court of	Karnataka	
			DISTRI	CT JUDICL	ARY						
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	822	25	3	25	1	0	0	824	3 years 2 months 6 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	738	18	5	44	0	0	0	717	3 years 2 months 6 days 1 year 5 months 25 days 2 years 8 months 29days 2 years 1 month 28 days 1 year 10 months 5 days 3 years 1 month 11days 2 years 23
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	579	17	4	181	1	0	0	418	months
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	588	15	3	94	0	0	0	512	month 28
1	BENGALURU CITY	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City. CCH-87	612	23	2	21	91	0	0	525	months 5
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	624	28	1	15	37	0	0	601	1 1
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	618	26	3	22	2	0	0	623	
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	602	12	0	3	10	0	0	601	2 years 23 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-

SL	NAME OF THE		OPENING		OR THE MONTH BRUARY	DISPOSAI	L FOR THE M	ONTH OF	FEBRUARY	PENDENCY AS	Average No. of days
NO	DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFE RRED OUT	MADE OVER	* DATA CLEARANCE	ON 01.02.2021	taken to decide the case - 6 months - 2 years 2 months 5days 1 year 1 month 21 days 4 days
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	59	8	0	0	0	0	0	67	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	74	8	0	14	0	0	0	68	6 months
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	taken to decide the case - 6 months - 2 years 2 months 5days 1 year 1 month 21 days 4 days
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	481	39	0	41	1	0	0	Total pendency 386 (478- 92 RA Cases)	-
5	BENGALURU RURAL	X Addl. District & Sessions Judge, Bengaluru Rural	1622	10	263	6	8	0	0	1881	-
6	BIDAR	Prl.District & Sessions Court, Bidar	773	26	0	109	0	0	0	690	1 ' 1
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	3	0	114	2	0	0	0	115	month 21
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	26	0	158	1	0	0	0	183	4 days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	120	7	1	5	0	0	0	123	1 year 8 months 29 days

SL	NAME OF THE		OPENING		OR THE MONTH BRUARY	DISPOSAL	FOR THE M	10NТН ОБ	FEBRUARY	PENDENCY AS	Average No. of days taken to decide the case 1 year 2 months 9 months 21 days 9 months 14 days 1 year 4 months 13 days 1 year 2 months 20 days
NO	DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFE RRED OUT	MADE OVER	* DATA CLEARANCE	ON 01.02.2021	
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	1	2	0	0	0	1	1 1
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	640	45	0	62	0	0	0	623	1
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	769	43	0	9	0	0	0	803	1
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	201	4	0	7	0	0	0	198	months 13
13	DHARWAD	Prl. District & Sessions Court,Commercial Court	428	51	0	4	0	30	0	445	months 20
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	1	29	1	0	0	0	0	31	-
14	GADAG	Addl. District & Sessions Court, Gadag	88	0	0	0	2	0	0	86	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	897	5	0	0	0	0	0	902	-
16	HAVERI	Prl.District and Sessions Court Haveri	58	13	0	0	0	0	0	71	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	41	2	0	2	0	0	0	41	
18	KODAGU	I Addl. District & Sessions Judge	102	1	0	1	0	0	0	102	1 year 21 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	66	4	1	27	3	0	0	41	10 months 27 days

SL	NAME OF THE		OPENING		OR THE MONTH BRUARY	DISPOSAI	FOR THE M	IONTH OF	FEBRUARY	PENDENCY AS	Average No. of days taken to decide the case 1 year 10 days - 4 months 26 days 6 months 20 days 2 months 21 days - 9 months 25 days - 1 year 3 days
NO	DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFE RRED OUT	MADE OVER	* DATA CLEARANCE	ON 01.02.2021	
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	24	2	0	1	0	0	0	25	1 year 10 days
21	MANDYA	Prl. District & Sessions Judge, Mandya	63	13	2	0	0	0	0	78	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	61	8	1	7	0	0	0	63	1 year 10 days - 4 months 26 days 6 months 20 days 2 months 21 days - 9 months 25 days - 3 months 25 days
	WISORU	II Addl. District & Sessions Court, Mysuru	264	12	0	10	0	0	0	266	1
23	RAICHUR	Prl.District & Sessions Court, Raichur	26	2	0	1	0	0	0	27	1
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
		Prl.District & Sessions Court, Shivamogga.	21	7	0	2	0	6	0	20	
		II Addl.District & Sessions Court, Shivamogga.	18	4	0	0	0	0	0	22	-
25	SHIVAMOGGA	III Addl.District & Sessions Court, Shivamogga.	31	3	0	1	0	0	0	33	1
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	10	13	0	0	0	0	0	23	-
		I Addl.District & Sessions Court, Tumakuru	19	1	0	2	0	0	0	18	1 year 3 days
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	19	1	0	0	0	0	0	20	-
		VI Addl.District & Sessions Court, Tumakuru	25	1	0	2	0	0	0	24	1

SL	NAME OF THE		OPENING		OR THE MONTH BRUARY	DISPOSAI	SPOSAL FOR THE MONTH OF FEBRUARY PENI		PENDENCY AS	Average No. of days taken to decide the case 1 year 7 months 13 days - 11 months 18	
NO	DISTRICT	NAME OF THE COURT	BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFE RRED OUT	MADE OVER	* DATA CLEARANCE	ON 01.02.2021	1
27	UDUPI	Prl.District & Sessions Court	59	4	0	0	0	0	0	63	-
28	UTTARA KANNADA	Prl. District Court. Karwar	25	0	0	4	0	0	0	21	months 13
		I Addl. Dist. & Sessions Judge, Vijayapur	2	2	0	0	0	0	0	4	-
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
29	VIJAYAPURA	III Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	2	0	0	0	4	11 months 18 days
		IV Addl. Dist. & Sessions Judge, Vijayapur	8	0	0	2	0	0	0	6	5 months 18 days
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
	Total			532	563	731	156	36	0	12410	1 year 3 months 3 days

Note: 92 RA cases pending before the IV Addl. District and Sessions Court, Ballari cannot be taken into account, as said court is dedicated Commercial Court.